का यह सवाल है तो मिनिस्टर को कम से कम इतनी उम्मीद करनी चाहिये कि इस पर सप्लीमेंट्री प्रश्न कैसे हो सकते हैं । अगर मंत्री यह जवाब दे दे कि इसकी रिपोर्ट लाज हुई या नहीं इसके बारे में हमें चेक करना है तो मैं समझता हूं कि आप कोई ऐसी व्यवस्था करें जिसमे मंत्री लोग सप्लीमेंट्री के लिये तैयार हो कर के आया करें । दो महीने बीत रहे हैं और मंत्री जी को मालूम नहीं है कि इसकी कोई रपट वहां पर दायर हुई या नहीं । इसलिये मैं आपसे निवेदन करता हूं कि इसके लिये आप कोई व्यवस्था करें वरना सप्लीमेंट्री प्रश्नों का कोई अर्थ नहीं है ।

SHRI A. D. MANI: Sir, may I ask the Minister whether it is a fact tliat the so-called Generals of the Nagaland Army and their soldiers are not part of any regular military formation ? They do not wear any military uniform. They call themselves Generals and soldiers and appear to be fugitives of India in Nagaland.

SHRI DINESH SINGH: I said at the very beginning that we do not recognise any Generals or any Ministers of tlie Underground Nagas,

†भारत का क्षेत्रफल

*197. श्री पीताम्बर दास : ‡

डा० भाई महावीर :

श्री जगदम्बी प्रसाद यादव :

श्री सुन्दर सिंह भंडारी :

श्री मान सिंह वर्मा :

श्री प्रेम मनोहर :

श्री रतन लाल जैन :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) 1934 में और 1 नवम्बर, 1947 को भारत का क्षेत्रफल कुल कितना कितना था और इस समय कितना है ; और

(ख) यदि इन तीनों आंकड़ों में कोई अन्तर है तो कितना कितना है और उसके कारणों का विस्तृत ब्यौरा क्या है ; और

(ग) भारत के द्वीपों का क्षेत्रफल पहले कितना था और अब कितना है ?

S'AREA OF INDIA

*J97. SHRI PITAMBER DAS:J

DR. BHAI MAHAVIR: SHRI J. P. YADAV:

SHRI SUNDAR SINGH BHANDARI

SHRI MAN SINGH VARMA:

SHRI PREM MANOHAR:

SHRI RATTAN LAL JAIN:

Will the PRIME MINISTER be pleased to state:

(a) the total area of India as in 1934 as on tst November, 1947 and today;

(b) if there is a difference in these three figures, what is the extent of the difference and the reasons therefor in detail; and

(c) the total area of Indian islands in the past and at present?]

वैदेशिक-कार्य मंत्री (श्री दिनेश सिंह) : (क) और (ख) 1934 में उस समय के सर्वेक्षण कार्यक्रम के अनुसार भारत का कुल क्षेत्रफल 48,81,339.3 वर्ग किलोमीटर था । भारत का विभाजन हो जाने के बाद क्षेत्रफल का नए सिरे से हिसाब लगाना पड़ा । 1 नवंबर, 1947 को क्षेत्रफल के आंकड़ों का हिसाब नहीं लगाया गया था । भारत का वर्तमान क्षेत्रफल 32,68,090 वर्ग किलोमीटर है । इस अंतर का कारण यह है कि 1934 से भारत के प्रदेश में परिवर्तन हो गया है और सर्वेक्षण की विधियां उन्नत हो गई हैं ।

(ग) 1934 के आंकड़ों में सभी द्वीप क्षेत्र अलग से शामिल नहीं हैं । इनके क्षेत्रफल का ठीक-ठीक निश्चय करने के लिए विमान से विस्तृत सर्वेक्षण किया जा रहा है ।

§[THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SlNGH) : (a) and (b) The total area of India as in 1934., according to the then programme of survey, was 40,81,339-3 sq. kilometres. Following the Partition of India new area figures had to be worked out. The area figures have not been computed as on 1st November, 1947. Tlie present area of India is given as 32,68,090 sq. kilometres.

tTransferred from the a6th February 1969,

*The question was actually asked on the floor of the House by Shri Pitamber Das. [ ] English translation.

The difference is due to changes in the territory of India since 1934, and improved techniques of survey.

(c) The figures for 1934 do not give all the island areas separately. Detailed aerial surveys are now being conducted to ascertain the areas accurately.]

श्री पीताम्बर दास : श्रीमन्, यह जो तीसरा प्रश्न है इसका उत्तर नहीं आया अभी। The total area of Indian islands in the past and at present.

श्री दिनेश सिंह : मैंने अभी अर्ज किया हिन्दी में कि इसका अभी पूरा सर्वेक्षण हो रहा है।

श्री पीताम्बर दास : इनकी संख्या ही बता I TeJl me the number of these islands.

श्री दिनेश सिंह : संख्या इनकी मैं लगभग बता दूं माननीय सदस्य को क्योंकि इनमें कुछ छोटे, कुछ बड़े, कुछ खाली चट्टानें और पहाड़ बहुत से हैं और एक डिटेल्ड सर्वे इनका हो रहा है। इनमें कुछ बिल्कुल हमारे कोस्ट से मिले हुये हैं और कुछ दूर पर हैं। इनका जो अभी तक अनुमान लगाया गया है उसके हिसाब से यह...

SHRI PITAMBER DAS: You can give me any figure without fear of a contradiction.

श्री दिनेश सिंह : मैं अभी इसका जवाब बता दूंगा।

श्री राजनारायण : श्रीमन्, मेरा एक प्वाइंट आफ आर्डर है...

श्री दिनेश सिंह : ये 1,300 हैं।

श्री राजनारायण : श्रीमन्, मैं एक व्यवस्था का प्रश्न आपके द्वारा प्रस्तुत करना चाहता हूं। हमारा प्वाइंट आफ आर्डर यह है कि क्या किसी मंत्री के द्वारा यह कहना उचित है कि भारत की कोई सीमा नहीं है और भारत की सीमाओं का सर्वेक्षण अभी हो रहा है। मंत्री का यह उत्तर देश द्रोह का है, राष्ट्र द्रोह का है और पाकिस्तान और चीन को यह मौका देता है कि चूंकि विदेश मंत्री ने यह कहा कि उसकी सीमाओं का सर्वेक्षण हो रहा है, यह बता नहीं सकते कि उसकी कुल कितनी सीमा है, इसलिये उसकी सीमाओं को दबा कर के रखो। तो मैं आपसे यह निवेदन करना चाहता हूं कि मंत्री महोदय के मुखारविन्द से इस प्रकार का अनिश्चित उत्तर इस सदन में नहीं होना चाहिये। भारत की निश्चित सीमा है और उसका सर्वेक्षण हो चुका है, यह सरकार को बताना चाहिये। मगर सरकार इसलिये यह नहीं बताना चाहती है; क्योंकि दूसरा पूरक प्रश्न होगा कि चीन के

SHRI OM MEHTA: What *is the* point of order.

उसको चीन से क्यों नहीं लिया गया और पाकिस्तान के कब्जे में जितनी जमीन गई, उसको पाकिस्तान से क्यों नहीं लिया गया। मुझको याद है कि डा० लोहिया के सवाल के जवाब में लोक सभा में इस पर बड़ा विवाद हुआ है और पूरे का पूरा आंकड़ा उस समय लोक सभा में मंत्री महोदय ने दिया है...

श्री दिनेश सिंह : अध्यक्ष महोदय, हम लोगों के विषय में ये बिल्कुल गलत बात कह रहे हैं कि हम कोई देश द्रोह की बात कर रहे है, इसमें कोई देश द्रोह की बात नहीं है। इस तरह से जबान में बिना लगाम लगाये बोलते जाना बिल्कुल गैर मुनासिब है। यह खुद यहां देश द्रोह पैदा कर रहे हैं...

MR. CHAIRMAN: It is wrong, it is wrong. Mr. Rajnarain, if you have used the word "traitor", it is wrong.

श्री राजनारायण : इसका मतलब यह है कि श्री दिनेश सिंह खड़े हो गये तो लाट साहब हो गये। आप जरा कान में लगा लीजिये। मंत्री महोदय ने यहां कहा कि भारत की सीमा इस समय कितनी है, इसका सर्वेक्षण हो रहा है...

श्री बी० आर० भगत : नहीं कहा है।

श्री राजनारायण : देखिये 'क' सवाल यह है:

"1934 में और 1 नवंबर, 1947 को भारत का क्षेत्रफल कुल कितना कितना था और इस समय कितना है,"

सरकार को बतलाना चाहिये कि इस समय सब द्वीप वग़ैरह को मिला कर कुल क्षेत्रफल कितना है और इस तरह का गोल उत्तर सरकार को नहीं देना चाहिये कि सर्वेक्षण हो रहा है।

(Interruption)

मेरा व्यवस्था का प्रश्न आप ठीक तरह से समझ लें। हम सब लोग देश के नागरिक हैं और यह देश हमारा है। सरकार श्री दिनेश सिंह की हो सकती है, मगर सरकार और देश में फर्क है। कोई भी सरकार राष्ट्र की सीमाओं की हिफाज़त के लिये होती है और अगर कोई सरकार सीमाओं की हिफाजत नहीं करती है तो यह राष्ट्र द्रोह है...

SHRI DINESH SINGH: I do not know why the honourable Member is making a deliberate attempt to confuse the whole issue. He is deliberately wanting to derive some kind of an advantage for himself and his party. I do not know why ? That is not the issue. What I have been asked is not the border delineation. I have been asked what the area of India is on a particular date, and I have given the reply. Then I have been asked as to what is the number of islands that are under our territorial waters. I explained to the honourable Member and he was tn/ing to understand when this honourable Member tried to get up and confuse the issue. There are many islands big and small, some just jutting out of the waters, certain islands along our coast, some near and some at a little distance, and we arc making an accurate survey of all of them. But this does not mean that we are not conscious of our territories, that we are not conscious of our territorial waters. . . .

(Interruptions)

SHRI M. M. DHARIA: Mr. Chairman, Sir,

श्री राजनारायण : श्रीमन्, फिर वही उत्तर हुआ। भारत के पास कुल कितने द्वीप हैं, भारत के द्वीपों की सीमा क्या है, इसका जब तक पूरा सर्वेक्षण न हो जाय तब तक भारत की सीमा के बारे में मंत्री उत्तर दे ही नहीं सकते। इस प्रकार फिर मंत्री जानबूझ कर देश के साथ द्रोह कर रहे हैं...

I am here tn support some part of the point of order of Mr. Rajnarain, not the whole of it. His charges against the Minister that he is unpatriotic and all that, they are not proper charges. Tt is not fair. . .

SHRI RAJNARAIN: It is for the Chairman to decide.

MR. CHAIRMAN: We should not make allegations of character which do not deserve to be made. I would like you to enhance yourself in your own mind by not going this way and making some charges. You are putting no doubt important questions; but making charges saying that one is a traitor and all that, that will take away the importance of the question.

श्री राजनारायण : आपने जो कहा...

SHRI M. M. DHARIA: Mr. Chairman, on a point of order. I am not yielding.

श्री राजनारायण : श्रीमन्, आप जब खड़े हुये थे, तो श्री मोहन धारिया बैठे हुये थे। मैं आपसे यह निवेदन कर रहा हूं। कि...

MR. CHAIRMAN: Please sit down, please sit down. Mr. Rajnarain. , .

श्री राजनारायण : आप चेयरमैन हैं, आप भारत के उपराष्ट्रपति हैं, आपका पूरा सम्मान है, मगर मैं यह मानने के लिये तैयार नहीं हूं कि आप हम से ज्यादा देश भक्त हैं। *(Intrruption)* इसलिये मैं यह कहना चाहता हूं कि जहां देश का सवाल उटेगा वहां मैं डंके की चोट पर कहूंगा...

MR. CHAIRMAN: I want to tell you this. Mr. Rajnarain's question may be relevant, but unnecessarily his calling Members by names takes away the dignity. Apart from that, all are honourable Members here and arc patriots belonging to all parties. There is no question about it.

SHRI M. M. DHARIA: Sir, I said I am supporting part of the point of order raised by Mr. Rajnarain. We expect and this House expects from the honourable Minister that the Government should be in a position to know what are the number of islands which belong to this country of ours. Now he is saying,"We are making a survey". This shows that the Government is still not aware what our own territory is. I feel, Sir, that it ia a very serious matter. Instead of making any such statement today let the honourable Minister take his time, but we would like to know what the exact number of our islands is. By this time the Government should be

in a position to know what the number of our islands is. It reflects seriously on the Government.

SHRI DINESH SINGH: Now that the honourable Member has given me another opportunity to clarify the position, so far as the boundary of...

SHRI PITAMBER DAS: Sir, let me put my question.

MR. CHAIRMAN: Let him explain. 1 shall allow you.

SHRI DINESH SINGH: So far as the the boundary of a country along the water is concerned, it is the territorial water, not the line linking islands. The islands falling within our territorial waters are our islands. 1 was trying to say . . . *(Interruptions)* . . . I had tried to mention that we have about 1,300 islands. Some are very small, some arc big. Depending upon our resources, we have been trying to make a more accurate survey of this and therefore I wanted to leave this position in the minds of Members that these are there. Some of them are just rocks jutting out and there are islands with specific areas. We are going into it with the latest techniques available. We are going to make a survey as in the case of land. It is a process in which the latest technological development is employed like aerial photography, to assess more accurately, but according to our present estimates, I said we have 1300 islands in our territorial waters.

SHRI M. M. DHARI A: My point oi order remains. There are countries like Ceylon which are, that way, within the territorial waters also and naturally we should be in a position to know the exact number of islands within our jurisdiction and from that point of view I wanted exact information from the Minister.

SHRI DINESH SINGH: That is what 1 was trying to say. We have the Islands of the Andamans and the Nicobar Islands. They also create territorial waters around them. Therefore each small island has to be measured and has to be assessed. That is why I said that while we have an idea of our boundary as such, the exact number, according to us. is this. As more survey is carried out we may have a more specific number.

SHRI PIT AMBER DAS: What was the number of islands that we inherited in 1947? You may be still finding out, I can unerstand that. But what was the number that we inherited in 1947?

SHRI DINESH SINGH: We did not inherit. They were our islands. Where is the question of inheritance? You say as if somebody gave them to us. That is not the position.

SHRl PITAMBER DAS: Ihe British Government, when il quit office, left certain things for us. I want to know what was the number when they left this country in 1947? It is 21 years now. Let us know the number at that time.

SHRI DINESH SlNGH: 1 cannot say what was the number when the British left because we have now a more accurate assessment of our position in the sea.

MR. CHAIRMAN : The whole trouble is this. There are nearly 9 Members who have put this question. Those who are not here in the list ave taking a greater part than those who have put the question originally.

श्री पीताम्बर दास : मैं यह जानना चाहता हूं. .

SHRI ARJUN ARORA: He has put half a dozen questions. Your rule is only two questions.

MR. CHAIRMAN: It is an exceptional matter wherein so many people got up and therefore, I am lenient to see that enough time is given,

SHRI PITAMBER DAS: That proves the importance of the question. मैं यह पूछना चाहता हूं कि जो सर्वे आप करा रहे हैं. . .

MR. CHAIRMAN; I would suggest that this is a matter where there seems to be some confusion and in order that the Government may reply properly about it, if necessary I shall put in some time for it to know exactly the position of the Government. In a confused state if we give information it is dangerous for us.

SHRI DINESH SINGH: With due respect, may I say that the Government is not confused in this issue.

MR. CHAIRMAN: There is some confusion on account of the various questions.

SHRI PITAMBER DAS: Ihe replies are confusing.

SHRI RAJNARAIN: On a point of explanation.

देखिए, श्रीमन्, आपको खुद अहसास हुआ कि इशू कन्फ्यूज हो रहा है, इसलिए आपने सही कहा कि बाद में डिस्क्शन होना चाहिए।

SHRI AKBAR ALI KHAN: Mr. Das is on his legs.

MR. CHAIRMAN: There is no imputation at all against the Government. Since some confusion arose here out of so many cjuestions and supplementaries, I wanted that we should guard ourselves in a question like this. Next question.

DR. BHAI MAHAVIR: There are certain' things which we want clarified.

MR. CHAIRMAN: On a question like this, you go and talk *to the.* Minister and he will be glad to discuss it with you. There is no confusion on the part of the Government or the Minister; but the overall confusion is there.

SHRI PITAMBER DAS: There is confusion in the reply.

श्री राजनारायण : 'आल' में मिनिस्टर इन्क्ल्यूडेड हैं या नहीं ?

MANUFACTURE OF ART SILK YARN AND NYLON YARN

•296. SHRI A. G. KULKARNI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the capacity for which licences were granted upto the 31st December, 1968 to manufacture Art silk yarn and nylon yarn and the names of the firms to which they were granted and their capacity;

(b) whether these firms are supplied with imported raw material, and if so, the value of such a supply made during the years 1966-67 and 1967-68; and

(c) whether there is any control on the distribution of the end products?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT; : (a) A statement giving the required information is laid on the Table of the House.

(b) Yes. Sir. The value of the import licences for raw material issued in 1966-67 and 1967-68 is as under:

Year	Art Silk Yarn	Nylon Yarn
	Rs.	Rs.
1966-67 .	5,52,25,000	1,19,48,000
1967-68 .	10,91,96,000	2,11,53,000

(c) No, Sir.

STATEMENT

Name of the Unit	Licensed capacity (Million Kgs./Annum)
Rayon Filament Yarn:	
1. M/s. Travancore Rayon	5·50
2. M/s. National Rayon .	9·00
3. M/s. Kesoram Rayons .	4·00
4. M/s. Century Rayons .	7·40
5. M/s. J. K. Rayons . .	4·00
6. M/s. Indian Rayons .	4·00
7. M/s. Baroda Rayons .	3·00
8. M/s. South India Viscose	4·00
	40·90
Acetate Rayon:	
1. M/s Sirsilk . . .	6·00
Nylon Yarn:	
1. M/s. J. K. Synthetics .	2·20
2. M/s. Nirlon Synthetics & Fibres . . .	2·50
3. M/s. Garware Nylons .	0·76
4. M/s. Modipon . .	1·80
5. M/s. Century Enka .	0·70*
6. M/s. Arthur Import & Export	1·10*
7. M/s. Gujarat Polyamides	1·80*
8. M/s. Stretch Fibres .	0·54*
9. M/s. Shree Ram Silk Mills	1·00*
	12·40

*N. B.—Units mentioned at S. Nos. 5, 6, 7, 8 & 9 are not in production